

146-147-148-149-150

IN THE COURT OF THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE

BENCH, AT KOLKATA

Original Application No. 67/2024/EZ

(Earlier Original Application No. 22/2024/PB)

In the matter of:

Krishna Mondal

..... Applicant (s)

VERSUS

State Of Jharkhand & Ors.

..... Respondent (s)

INDEX

SL. NO.	PARTICULARS	PAGE NO.
1.	Affidavit of the Respondent No. 05, Nandlal Mandal	02-04
2.	Annexure A: photocopy of electricity bill	05-26
3.	Annexure B: Photocopy of the premises	27-36
4.	Annexure C: Photocopy of the windows	37-44



Filed by,

Indranil Roy Chowdhury

Advocate

Indranil Roy Chowdhury
Advocate
High Court, At Calcutta

SL. NO. 23 DT. 14.11.2024

of Jharkhand
 Filed by

Jemil Roy Ching
 A.I.

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In the matter of:

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State Of Jharkhand & Ors.

..... Respondent (s)



Affidavit of the Respondent No. -05, Nandlal Mandal:

I, Nandlal Mandal, son of Madhai Ch. Mandal, presently residing at P.O.-bankijor, P.S.- Shikaripara, Sarsajol, Dumka, Jharkhand-816118.

1. That at present I am a business man by profession and as such, I am well acquainted with all the facts and circumstances of this case.

X



Shyam Nagayan Pandey
 Filed by
Pratibha Chatterjee
 Advocate

2. That I have gone through the order dated 23.04.2024 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in the present matter and have understood the contents therein.
3. That I am duly authorized to swear this affidavit. Further, it is stated that I have gone through the relevant files and records in the present case.
4. That it is humbly stated and submitted that the Hon'ble Principal Bench of the Tribunal in its order dated 19.02.2024 in O.A. No. 22/2024/PB was pleased to constitute a joint Committee comprising of the representatives of Central Pollution Control Board, District Magistrate, Dumka to verify the factual position and suggest appropriate remedial action to the concerned authorities.
5. That it is humbly stated and submitted that Electricity connection has been applied and obtained and the said project has been utilized through electricity. In respect of that the copy of electricity bill is annexed herewith as Annexure- 'A'.
6. That it is further stated that the project proponent operates the Rice Huller Unit during day time and at closed premises.
 The photocopy of the premises is annexed herewith as Annexure- 'B'.
 And it is further stated that the windows facing the complainants house is closed and if the Hon'ble Principal Bench so permits, I can also close the windows permanently with cement concrete.

The photocopy of the window is annexed herewith as Annexure- 'C'.

- 7. That this affidavit is filed Bonafide and in the interest of Justice.
- 8. That the statement made in forgoing paragraphs are true to my knowledge in annexure are true copy of its original.

Shyam Narayan Pandey

Identified by me

Advocate **Solemnly Affirm & Declared Before Me on Identification of Ld. Advocate** DEPONENT
Shyam Narayan Pandey
 SHYAM NARAYAN PANDEY
 NOTARY, GOVT. OF INDIA
 REGN. NO. 13824/2018

14 NOV 2024

14.11.2024

VERIFICATION

Verified at Kolkata on this day of 14th November, 2024, that the averments & facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

Shyam Narayan Pandey

DEPONENT



Filed by

Sumit Ray Choudhary
Advocate



Single Window System

Department of Industries, Government of Jharkhand

Billed To:

Industry Name : BISHWAJIT MONDAL, S/O NANDLAL

MONDAL

Payer Name : BISHWAJIT MONDAL, S/O NANDLAL

MONDAL

Payer Contact No. : 7488970986

Payer Email : bishwajitbs@gmail.com

Transaction Details:

CAF Id : 10226154da8

Transaction No. : 0924452172687145068

ATRN/Challan No. : 4695381782635

Bank Ref No. : IGAOZOVC88

Payment Method:

SBI e-Pay

Transaction Date:

January 19, 2023, 10:30 am

Transaction summary

Service	Department	Application Number	Paid Amount
Electric Service Connection (LTIS) upto 100KVA or 107HP	Jharkhand Bijli Vitran Nigam Limited (JBVNL)	NC96268912LT	₹56430
Total			₹56430

[Print](#)



Electric Service Connection (LTIS) upto
100KVA or 107HP : NC96268912LT



Map Approval Identification

 Print

Map Approval Ref No.

MAR230105009566

Personal information

Type of applicant

PERSON

Name of the Applicant

BISHVAJIT MONDAL, S/O NANDLAL MONDAL

Gender

Male

Name of father/husband

BISHVAJIT MONDAL, S/O NANDLAL MONDAL

Address for communication

House/Plot/Premise no.

423

Street

AT-SARSAJOL, PO-BANKIJOR, PS-SIKARIPARA, DIST-DUMKA

Area/Colony

sarsajol , shikanpara

City

DUMKA

District

Dumka

Email

bishvajit111@gmail.com

Telephone/Mobile No.

7488970988

Pin

816118

Address where the new connection is applied for / existing connection is required to be shifted

House/Plot/Premise no.

423

Street

AT- SARSAJOL, PO- BANKIJOR

Area/Colony

SARSAJOL , SHIKARIPARA

**City**

DUMKA

District

Dumka

Pin

816118

Mobile No

7488970986

Indicate landmarks to identify the location

SARSAJOL

Holding No.**Plot No.**

423/453

Khata No.

02

Consumer locality

Rural

Connection Supply Details**Voltage at which supply is required**

400 Volts

Type of Supply

Permanent

Specify From Date (dd/mm/yyyy)**Specify To Date (dd/mm/yyyy)****Total Contract Demand applied for (In kW / kVA)**

10

HT Contact Unit

KVA

Phasing of Contract Demand required

NO

Contract Demand required (kVA) with remarks,if any**Tentative Date from which required**

15/02/2023

Category of Tariff opted for

LTIS

Sub Category

LTIS-Demand Based

Name of Premises

INDUSTRY

Purpose of Supply



AANTA CHAKKI

Purpose of installation

Industry

Area Board

Dumka

Circle

Dumka

Division

Dumka

Sub Division

Dumka(R)

LIST OF DOCUMENT ATTACHED

Identity Proof submitted along with application form

Electoral identity card

Proof of Ownership

Copy of sale deed or lease deed or in the case of agricultural connections a copy of khasra / khatauni / khata nakal

Production capacity

Production capacity unit

Ton

Category of Industry

SSI

Please indicate whether you want to carry out the works of laying service line and/or dedicated distribution facility for the electricity supply requisitioned

NO

Please indicate whether you want to install your own CEA approved meter

YES

Name of Institution developing Industrial Premises

Possession Letter or No-Objection Certificate No.

Issued by the Institution

Specify Issued date (dd/mm/yyyy)

Whether supply is needed through an independent feeder

NO

Whether the above unit ever operated at some other place or applied for connection?

NO

Applied connection detail

If electricity connection for the premises was requested in the past?

NO

Past Premises details

If electricity connection for the premises was requested in the past? (If Yes, please provide details)

NO

Expected date by which finance will be available



Electricity dues outstanding details

Whether the requisite consent/NOC(if applicable as per the list of pollution board) has been obtained from.....as per statutory requirements (If yes, attach a copy)

NO

Any electricity dues outstanding licensee's area of operation in consumer's name

NO

Any electricity dues outstanding for the premises for which connection is applied for

NO

Any electricity dues outstanding with the distribution licensee against any firm with which the consumer is associated as an Owner, Partner, Director or Managing Director for the premises for which connection is applied for

NO

Any electricity dues outstanding for the premises for which connection applied for

NO



Jharkhand Bijli Vitran Nigam Limited

(A Govt Of Jharkhand Undertaking)

Toll Free nos 1912/18003456570/18001238745

website www.jbvnl.co.in



Name : BISHWAJIT MONDAL, S/O NANDAL		Account No : 1234687208	Not Payable With Prompt Rebate: 7268.00	
Son/Wife Daughter of : BISHWAJIT MONDAL, S/O		Consumer No : SR5LTI50025	Prompt Rebate Date: 27-01-2024	
Address : 423, SARSAJOL, SHIKARIPARA, SARSAJOL, SHIKARIPARA, NA, DUMKA, JH-816118, IND 800-5		Book No : DUE1		
Circle : DUMKA		Bill No : 231281234-87208	K NO : -	CIN NO : -
Cycle/Group : I/O		Issue Date : 22-01-2024	Due Date : 12-02-2024	
Division : DUMKA		Bill Month : 12-2023	Number Of Days (Bill Period) : 34 (11177)	
Sub-Division : DUMKA(R)		Section : KATHIKUND		
Cor. Of : 08		Disc Of : 27-02-2024	Court Case	
Mr_SNo	Meter Reading Date		MDI	UOM
22152166	Previous	Present	12 00 KVA	KVAH
	19-12-2023	22-01-2024		4033.00000
Billed Units Kwh :	610.00000	Billed Units Kwh	830.00	Meter Status : RUNNING
Arrears Outstanding For The Fin-Year		Meter Details		Connection Details
Particular	Total	Meter Owner	JBVNL	Tarif Code
Electricity Charge	80.99	Meter Model		Category
Electricity Duty	0.00	Meter Make		Rating Voltage
Delay Payment Sur.	0.00	Meter Type		Supply Voltage / Phase
Others	0.00	Meter Digit		Load / CD
Total Arrear	80.99	Body Seal No		Type Of Load
Current Bill Details		Details Of Amount Payable		Last Payment Details
Energy Charges	4,897.00	Correction If Any (A)		Amount
FC / Demand Charges	1,678.56	BR Energy Charges	0.00	Receipt NO
CDVC / MDI Penalty	450.00	BR Electricity Duty	0.00	Receipt Date
Electricity Duty	293.82	BR DPS	0.00	Mode of Payment
Meter Rent	0.00	TOTAL(B)	0.00	Bill Month
Capacitor Surcharges	0.00	Arrear Carried Over (C)	80.99	Units(kwh)
ELCB / MCB Surcharges	0.00	Govt Subsidy (D)	0.00	Units(kvah)
PF Surcharge/Rebate	0.00	Prev Bil Online Payment Rebate	0.00	Status
Adjustment Of Previous Bil	-0.00	Prev Bil Prompt Payment Rebate	26.82	Nov-2023
DPS	0.94	Staff Concession	0.00	Oct-2023
Rebate Of Non Billing	0.00			Sep-2023
Other Charges (If Any)	0.00			Aug-2023
i. Service Charge	0.00			Jul-2023
ii. Short Security	0.00			Jun-2023
iii. Misc. Charge	0.00			
iv. TCS	0.00			
v. TDS Adjustment	0.00			
vi. Interest On Security	-0.00			
Total Assessment For Current Month (A)	7,318.32	Total Demand Payable (A+B+C+D)	7,400.00	
Online Payment Rebate	-65.74			
Prompt Payment	-131.47	net in Advance	0.00	Security Interest
Important Information				
Consumer can also make the payments through online NEFT/RTGS with the below registered banks.				
Account Number : VJBVNL81234687208	Account Number : JB : 81234687208	Consumers are requested to pay the bill on or before due date as specified in the bill. Service connection may be disconnected due to non-payment of bill by due date. Consumer can pay bill either in Cash or through cheque payable in favour of 'Jharkhand Bijli Vitran Nigam Limited'		
IFSC Code : IDIB0000835	IFSC Code : IC : 0000114			
Bank Name : INDIAN BANK	Bank Name : IC : IBAH			



Jharkhand Bijli Vitran Nigam Limited

(A Govt. Of Jharkhand Undertaking)

Toll Free nos 1912/18003456570/18001238745

website : www.jbvnl.co.in



Name : BISHWAJIT MONDAL, S/O NANDAL		Account No : 61234687208		Net Payable With Prompt Rebate: 7268.00	
Son/Wife/ Daughter of : BISHWAJIT MONDAL, S/O		Consumer No : SRSLT150025		Prompt Rebate Date: 27-01-2024	
Address : 423, SARSAJOL, SHIKARIPARA, SARSAJOL, SHIKARIPARA, NA, DUMKA, JH-818118, IND 800-5		Book No : DUE1			
Circle : DUMKA		Bill No : 231261234687208		K NO : -	
Cycle/Group : 1/0		Issue Date : 22-01-2024		CIN NO : -	
Division : DUMKA		Bill Month : 12-2023		Due Date : 12-02-2024	
Sub-Division : DUMKA(R)				Number Of Days (Bill Period) : 34 (1.1177)	
Section : KATHIKUND		Con Dt : 08-02-2023		Disc Dt : 27-02-2024	
Court Case :-					
Mtr_SNo		Meter Reading Date		MDI	
		Previous		UOM	
		Present		Previous	
22162166		19-12-2023		22-01-2024	
		12 00 KVA		KVAH	
		4033.00000		4863.00000	
		1.0		830 00000	
Billed Units Kwh :		610 00000		Billed Units Kvah :	
				830 00	
Mtr Status :		RUNNING OK			
Areas Outstanding For The Fin-Year		Meter Details		Connection Details	
Particular		Total		Meter Owner	
				JBVNL	
Electricity Charge		80.99		Meter Model	
				-	
Electricity Duty		0.00		Meter Make	
				L & T	
Delay Payment Sur		0.00		Meter Type	
				DM	
Others		0.00		Meter Digt	
				8	
Total Arrear		80.99		Body Seal No	
				-	
Current Bill Details		Details Of Amount Payable		Last Payment Details	
Energy Charges		4,897.00		Correction If Any (+/-)	
FC / Demand Charges		1,576.55		BR Energy Charges	
				0.00	
GOVC / MDI Penalty		450.00		BR Electricity Duty	
				0.00	
Electricity Duty		293.82		BR DPS	
				0.00	
Meter Rent		0.00		TOTAL(B)	
				0.00	
Capacitor Surcharges		0.00		Arrear Carried Over (C)	
				80.99	
ELCB / MCB Surcharges		0.00		Govt Subsidy (D)	
				0.00	
PF Surcharge/Rebate		0.00		Prev Bill Online Payment Rebate	
				0.00	
Adjustment Of Previous Bill		-0.00		Prev Bill Prompt Payment Rebate	
				26.82	
DPS		0.94		Staff Concession	
				0.00	
Rebate Of Non Billing		0.00		Total Demand Payable (A+B+C+D)	
				7,400.00	
Other Charges (If Any)		0.00			
I. Service Charge		0.00			
ii. Short Security		0.00			
iii. Misc. Charge		0.00			
iv. TCS		0.00			
v. TDS Adjustment		0.00			
vi. Interest On Security		-0.00			
Total Assessment For Current Month (A)		7,318.32			
Online Payment Rebate		-65.74			
Prompt Payment		-131.47		Kept In Abeyance	
				0.0	
Security Interest					
Important Information					
Consumer can also make the payments through online NEFT/RTGS with the below registered banks.					
Account Number : VJBVNL61234687208		Account Number : JBLT61234687208		Consumers are requested to pay the bill on or before due date as specified in the bill. Service connection may be disconnected due to non-payment of bill by due date. Consumer can pay bill either in Cash or through cheque payable in favour of 'Jharkhand Bijli Vitran Nigam Limited'.	
IFSC Code : IDIB0000636		IFSC Code : ICIC0000104			
Bank Name : INDIAN BANK		Bank Name : ICICI BANK			



Jharkhand Biji Vitran Nigam Limited

(A Govt. Of Jharkhand Undertaking)

Toll Free nos.1912/18003456570/18001238745

website : www.jbvnl.co.in



Name : BISHWAJIT MONDAL, S/O NANDLAL		Account No : 61234687208		Net Payable With Prompt Rebate: 17710.00						
Son/Wife/ Daughter of : BISHWAJIT MONDAL,S/O		Consumer No : SRSLTIS002S		Prompt Rebate Date: 17-04-2024						
Address : 423, SARSAJOL , SHIKARIPARA, SARSAJOL , SHIKARIPARA, NA, DUMKA, JH-816118, IND 800-5		Book No : DUE1								
Circle : DUMKA		Bill No : 240361234687208		KNO : -						
Cylinder/Group : I/A0		Issue Date : 12-04-2024		CIN NO : -						
Division : DUMKA		Bill Month : 3-2024		Due Date : 03-05-2024						
Sub-Division : DUMKA(R)				Number Of Days (Bill Period) : 32 (1 0492)						
Section : KATHIKUND		Con Dt :08-02-2023		Disc Dt :18-05-2024						
				Court Case :-						
Mtr_SNo	Meter Reading Date		MDI	UDM	Meter Reading		MF	Difference Unit	Read Remark	Bill Basis
	Previous	Present			Previous	Current				
22162166	11-03-2024	12-04-2024	17.00 KVA	KVAH	6483.0000	8744.00000	1.0	2261.00000	-	MU
Billed Units Kwh :		1827.00000	Billed Units Kvah :		2261.00	Meter Status :		RUNNING OK		
Arrears Outstanding For The Fin-Year			Meter Details			Connection Details				
Particular		Total	Meter Owner		JBVNL	Tariff Code		LTIS		
Electricity Charge		4.24	Meter Model		-	Category		LTIS		
Electricity Duty		0.00	Meter Make		L & T	Metering Voltage		0		
Delay Payment Sur.		0.00	Meter Type		DM	Supply Voltage / Phase		400 V/Single		
Others		0.00	Meter Digit		8	Load / CD		10.00/10.00		
			Body Seal No		-	Type Of Load		KVA		
Total Arrear		4.24				Consumer Type/Locality		PRIVATE/URBAN		
Current Bill Details			Details Of Amount Payable			Last Payment Details				
Energy Charges		13,679.05	Correction If Any (+/-)			Amount		9330.00		
FC / Demand Charges		1,573.80	BR Energy Charges		0.00	Receipt NO		6581631903240100		
CDVC / MDI Penalty		1,575.00	BR Electricity Duty		0.00	Receipt Date		19-03-2024		
Electricity Duty		820.74	BR DPS		0.00	Mode of Payment		Cash		
Meter Rent		0.00	TOTAL(B)		0.00	Bill Month		Units(kwh)	Units(kvah)	Status
Capacitor Surcharges		0.00	Arrear Carried Over (C)		4.24	Feb-2024		1118	1118.00	MU
ELCB / MCB Surcharges		0.00	Gov.J Subsidy (D)		0.00	Jun-2024		502	502.00	MU
PF Surcharge/Rebate		0.00	Prev Bill Online Payment Rebate		0.00	Dec-2023		830	830.00	MU
Adjustment Of Previous Bill		-0.00	Prev Bill Prompt Payment Rebate		131.47	Nov-2023		300	454.00	MU
DPS		0.12	Staff Concession		0.00	Oct-2023		126	3579.00	MU
Rebate Of Non Billing		0.00				Sep-2023		91	3392.00	MU
Fuel Cost Adjustment		361.76	Total Demand Payable (A+B+C+D)		18,015.00					
Other Charges (If Any)		0.00								
I. Service Charge		0.00								
ii. Short Security		0.00								
iii. Misc. Charge		0.00								
iv. TCS		0.00								
V. TDS Adjustment		0.00								
VI. Interest On Security.		-0.00								
Total Assessment For Current Month (A)		18,010.48								
Online Payment Rebate		-152.53								
Prompt Payment		-305.08	Kept In Abeyance		0.0	Security Interest				
Important Information										
Consumer can also make the payments through online NEFT/RTGS with the below registered banks.										
Account Number : VJBVNL01234687208			Account Number : JBLT61234687208			Consumers are requested to pay the bill on or before due date as specified in the bill. Service connection may be disconnected due to non-payment of bill by due date. Consumer can pay bill either in Cash or through cheque payable in favour of 'Jharkhand Biji Vitran Nigam Limited'.				
IFSC Code : IOIB000D035			IFSC Code : ICIC0000104							
Bank Name : INDIAN BANK			Bank Name : ICICI BANK							



JBVNL
Machine No: 61121-ASANBANI
Location Name: ASANBANI
MONEY RECEIPT

Receipt No: 6112100011417
Transaction No: 6112100011417
Pay Mode: Cash
Pay Date: 17/07/2023 11:49:53 AM
Account Id : 4328781946
Consumer Id: 4328781946
Name: BISHMAJIT MONDAL, S/O NANDAL MONDAL NA
NA
Bill Amount: 26792
Paid Amount : Rs.26800
(Twenty Six thousand Eight hundred Only)

Sec Key: DnyxJ
Drawn By: Operator

SAVE ENERGY IN NATIONAL INTEREST
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THANKS YOU FOR USING JBVNL KIOSK

IN CASE OF NON-PAYMENT OF TOTAL NET
PAYABLE AMOUNT BY DUE DATE DPS WILL BE
APPLICABLE AND ELECTRICITY CONNECTION
MAY BE DISCONNECTED
IF ALREADY PAID, PLEASE IGNORE



2

JBYNL
Machine No: 61121-ASANBANI
Station Name: ASANBANI
MONEY RECEIPT

Bill No: 6112100012162
Bill No: 6112100012162
Pay Mode: Cash
Pay Date: 23/08/2023 12:09:26 PM
Account Id: 4328781946
Consumer Id: 4328781946
Name: BISHWAJIT MONDAL, S/O NANDAL MONDAL SA
RA
Bill Amount: 2368
Paid Amount: Rs.2368
(Two thousand Three hundred Only)

Sec Key: SFBI
Drawn By: Operator

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THANKS YOU FOR USING JBYNL KIOSK

IN CASE OF NON-PAYMENT OF TOTAL NET
PAYABLE AMOUNT BY DUE DATE DPS WILL
BE APPLICABLE AND ELECTRICITY
CONNECTION MAY BE DISCONNECTED
IF ALREADY PAID, PLEASE IGNORE



JBYNL
Machine No: 61121-ASANBANI
Location Name: ASANBANI
MONEY RECEIPT

3

Receipt No: 6112100013086
Transaction No: 6112100013086
Pay Mode: Cash
Pay Date: 13/09/2023 10:43:11 AM
Account Id: 4328781946
Consumer Id: 4328781946
Name: BISHWAJIT MONDAL, S/O NAHULAL MONDAL KA
NA
Bill Amount: 2810
Paid Amount: Rs 2800
(Two thousand Eight hundred only)

Set Key: DsProd
Drawn By: Operator

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IN CASE OF NON PAYMENT OF TOTAL NET
PAYABLE AMOUNT BY THE DATE DUES WILL
BE APPLICABLE AND ELECTRICITY
CONNECTION MAY BE DISCONNECTED
IF ALREADY PAID, PLEASE IGNORE



JBVNL
Machine No: 61121-ASANBANI
Location Name: ASANBANI
MONEY RECEIPT

u

Receipt No: 6112100013891
Transaction No: 6112100013891
Pay Mode: Cash
Pay Date: 06/10/2023 11:00:08 AM
Account Id : 4328781946
Consumer Id: 4328781946
Name: BISHNAJIT MONDAL, S/O NANOLAL MONDAL NA
NA
Bill Amount: 2013
Paid Amount : Rs.2000
(Two thousand Only)

Sec Key: UbX0s
Drawn By: Operator

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IN CASE OF NON-PAYMENT OF TOTAL NET
PAYABLE AMOUNT BY DUE DATE DPS WILL
BE APPLICABLE AND ELECTRICITY
CONNECTION MAY BE DISCONNECTED
IF ALREADY PAID, PLEASE IGNORE



JBVNL

Machine No: 61121-ASANBANI

Location Name: ASANBANI

Money Receipt

Receipt No:6112100015271(Duplicate)

Transaction No: 65B163221223AT0004

Pay Mode:Cash

Pay Date: 22/12/2023 11:38:38 AM

Account Id : 61234687208

Consumer Id :SRSLTIS002S

Name: BISHWAJIT MONDAL, S/O NANDLAL MONDAL NA
NA

Bill Amount: 3925

Paid Amount : Rs.3920

(Three thousand Nine hundred Twenty Only)

Sec Key: s18GY

Drawn By: Operator

Printed on : 22/12/2023 11:40:42 AM

SAVE ENERGY IN NATIONAL INTEREST

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THANKS YOU FOR USING JBVNL KIOSK

IN CASE OF NON-PAYMENT OF TOTAL NET
PAYABLE AMOUNT BY DUE DATE UPS WILL
BE APPLICABLE AND ELECTRICITY
CONNECTION MAY BE DISCONNECTED
IF ALREADY PAID, PLEASE IGNORE



Machir 'NL
61121-ASANBANI
Location Name : S/BANI
MONEY RECEIPT

Receipt No: 6112100015909
Transaction No: 658163250124010028
Pay Mode: Cash
Pay Date: 25/01/2024 01:09:33 PM
Account Id : 61234887208
Consumer Id: SRSLTIS002S
Name: BISHWAJIT MONDAL, S/O NA' A
NA
Bill Amount: 7208
Paid Amount : Rs.7270
(Seven thousand Two hundred Seventy Only)

Sec Key: OcWB9
Drawn By: Operator

SAVE ENERGY IN NATIONAL INTEREST
Powered by :: IOEA INFINITY
THANKS YOU FOR USING JBVNL KIOSK

IN CASE OF NON-PAYMENT OF TOTAL NET
PAYABLE AMOUNT BY DUE DATE DPS WILL
BE APPLICABLE AND ELECTRICITY
CONNECTION MAY BE DISCONNECTED
IF ALREADY PAID, PLEASE IGNORE



JBVNL
Machine No: 61121-ASANBANI
Location Name: ASANBANI
MONEY RECEIPT

Receipt No: 6112100016921
Transaction No: 638163230224010039
Pay Mode: Cash
Pay Date: 23/02/2024 03:45:51 PM
Account Id : 61234687208
Consumer Id: SRSLTIS002S
Name: BISHWAJIT MONDAL, S/O NANDAL + NEAL NA
NA
Bill Amount: 4788
Paid Amount : Rs.4780
(Four Thousand Seven Hundred Eighty Only)

Sec Key: wRxii
Drawn By: Operator

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IN CASE OF NON-PAYMENT OF TOTAL NET
PAYABLE AMOUNT BY DUE DATE DPS WILL
BE APPLICABLE AND ELECTRICITY
CONNECTION MAY BE DISCONNECTED
IF ALREADY PAID, PLEASE IGNORE



(8)

JBVNL
Machine No: 61121-ASANBANI
Location Name: ASANBANI
MONEY RECEIPT

Receipt No: 6112100017708
Transaction No: 659163190324010064
Pay Mode: Cash
Pay Date: 19/03/2024 12:48:14 PM
Account Id : 61234687208
Consumer Id: SRSLTIS002S
Name: BISHWAJIT MONDAL, S/O NANDLAL MONDAL NA
NA
Bill Amount: 9335
Paid Amount : Rs.9330
(Nine thousand Three hundred Thirty Only)

Sec Key: Q6QJi
Drawn By: Operator

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IN CASE OF NON-PAYMENT OF TOTAL NET
PAYABLE AMOUNT BY DUE DATE DPS WILL
BE APPLICABLE AND ELECTRICITY
CONNECTION MAY BE DISCONNECTED
IF ALREADY PAID, PLEASE IGNORE



(9)

JBNL
Machine No: 61121-ASANBANI
Location Name: ASANBANI
MONEY RECEIPT

Receipt No: 6112100018450
Transaction No: CSR783230424010005
Pay Mode: Cash
Pay Date: 23/04/2024 12:01:46 PM
Account Id : 61234607208
Consumer Id: SRSLTISMP2S
Name: RAJIT MONDAL, S. D. MONDAL NA
NA
Bill Amount: 18015
Paid Amount : Rs.18020
(Eighteen thousand Twenty Only)

Sec Key: Z17r0
Drawn By: Operator

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IN CASE OF NON-PAYMENT OF TOTAL NET
PAYABLE AMOUNT BY DUE DATE DPS WILL
BE APPLICABLE AND ELECTRICITY
CONNECTION MAY BE DISCONNECTED
IF ALREADY PAID PLEASE IGNORE



JBVNL
Machine No: 61121-ASARBANI
Location Name: ASARBANI
MONEY RECEIPT

Receipt No: 6112100019006
Transaction No: 658163160524010004
Pay Mode: Cash
Pay Date: 16/05/2024 09:45:49 AM
Account Id: 61234687208
Consumer Id: SRSLT15002S
Name: BISHWAJIT MONDAL, S/O NANDAL MONDAL NA
NA
Bill Amount: 11556
Paid Amount : Rs.11500
(Eleven thousand Five hundred Only)

Sec Key: 46fEA
Drawn By: Operator

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IN CASE OF NON-PAYMENT OF TOTAL NET
PAYABLE AMOUNT BY DUE DATE DPS WILL
BE APPLICABLE AND ELECTRICITY
CONNECTION MAY BE DISCONNECTED
IF ALREADY PAID, PLEASE IGNORE



(11)

JBVNL
Machine No: 61121-ASANBANI
Location No: ASANBANI
MONEY RECEIPT

Receipt No: 6112100019503
Transaction No: E58163180624010005
Pay Mode: Cash
Pay Date: 18/06/2024 10:54:03 AM
Account Id : 61234687208
Consumer Id: SRSLTIS002S
Name: BISHMAJIT MONDAL, S/O NANDLAL MONDAL NA
NA
Bill Amount: 6236
Paid Amount Rs.6230
(Six thousand two hundred and thirty)

Sec Key: 0e0J2
Drawn By: Operator

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IN CASE OF NON-PAYMENT OF TOTAL NET
PAYABLE AMOUNT BY DUE DATE DPS WILL
BE APPLICABLE AND ELECTRICITY
CONNECTION MAY BE DISCONNECTED
IF ALREADY PAID, PLEASE IGNORE



(1)

JBVNL
 Meter No: 61121-ASAMBANI
 Location Name: ASAMBANI
 MONEY RECEIPT

Receipt No: 6112100020757
 Transaction No: 658066760024010002
 Pay Mode: Cash
 Pay Date: 26/03/2024 10:34:23 AM
 Account Id: 01234007200
 Consumer Id: 5851150025
 Name: BISHWAJIT MONDAL, S/O NANDAL MONDAL NA
 NA
 Bill Amount: 5023
 Paid Amount: Rs.5000
 (Five Thousand Only)

Sec. Key: 00149
 Drawn By: Operator

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 Powered by :: IDEA INFINITY
 THANKS YOU FOR USING JBVNL METER

IN CASE OF NON-PAYMENT OF TOTAL NET
 PAYABLE AMOUNT BY DUE DATE M/S WILL
 BE APPLICABLE AND ELECTRICITY
 CONNECTION MAY BE DISCONNECTED
 IF ALREADY PAID, PLEASE TCF



(15)

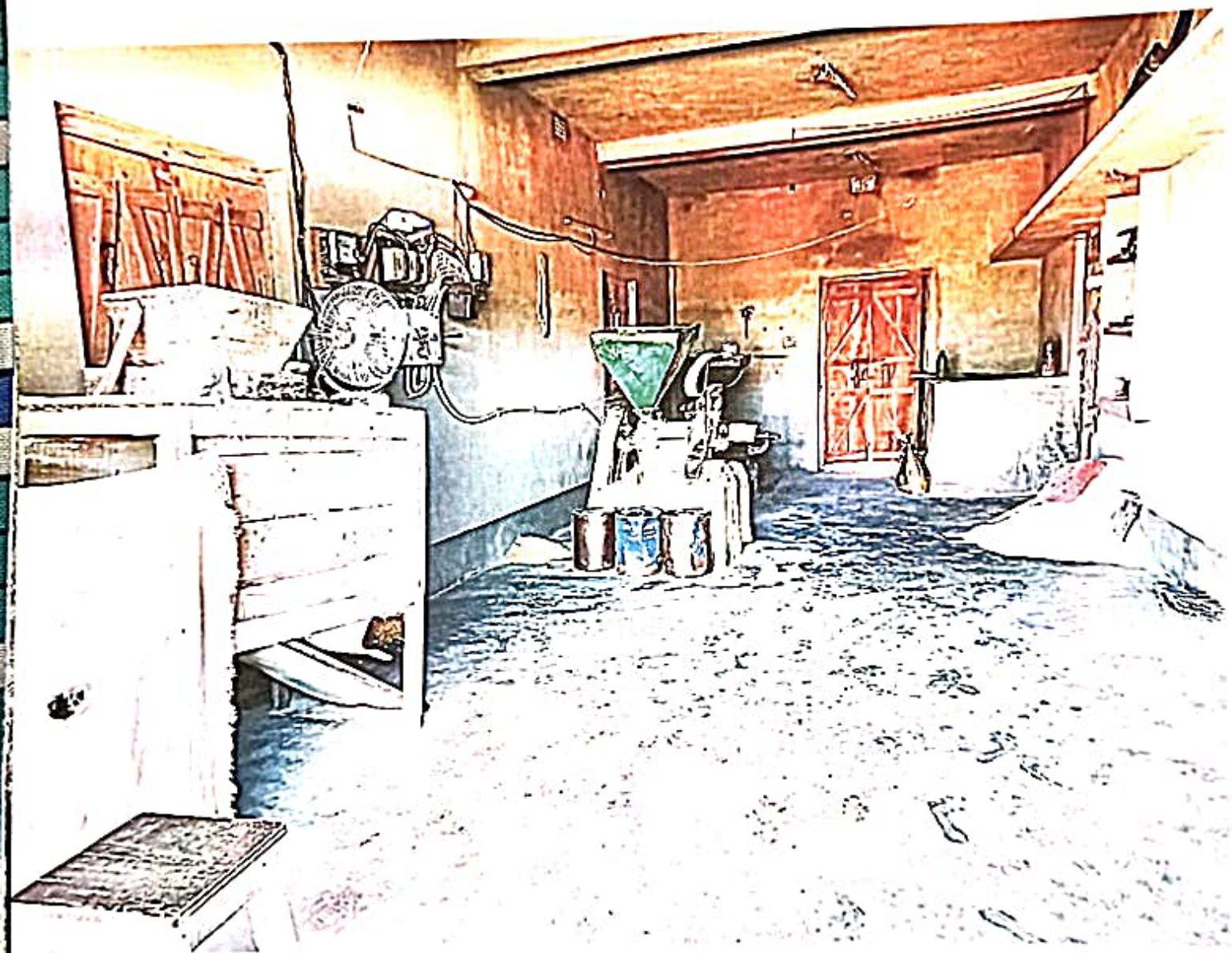
JIVVI
Machine No: 61121-ASARDANI
Location Name ASARDANI
MONEY RECEIPT

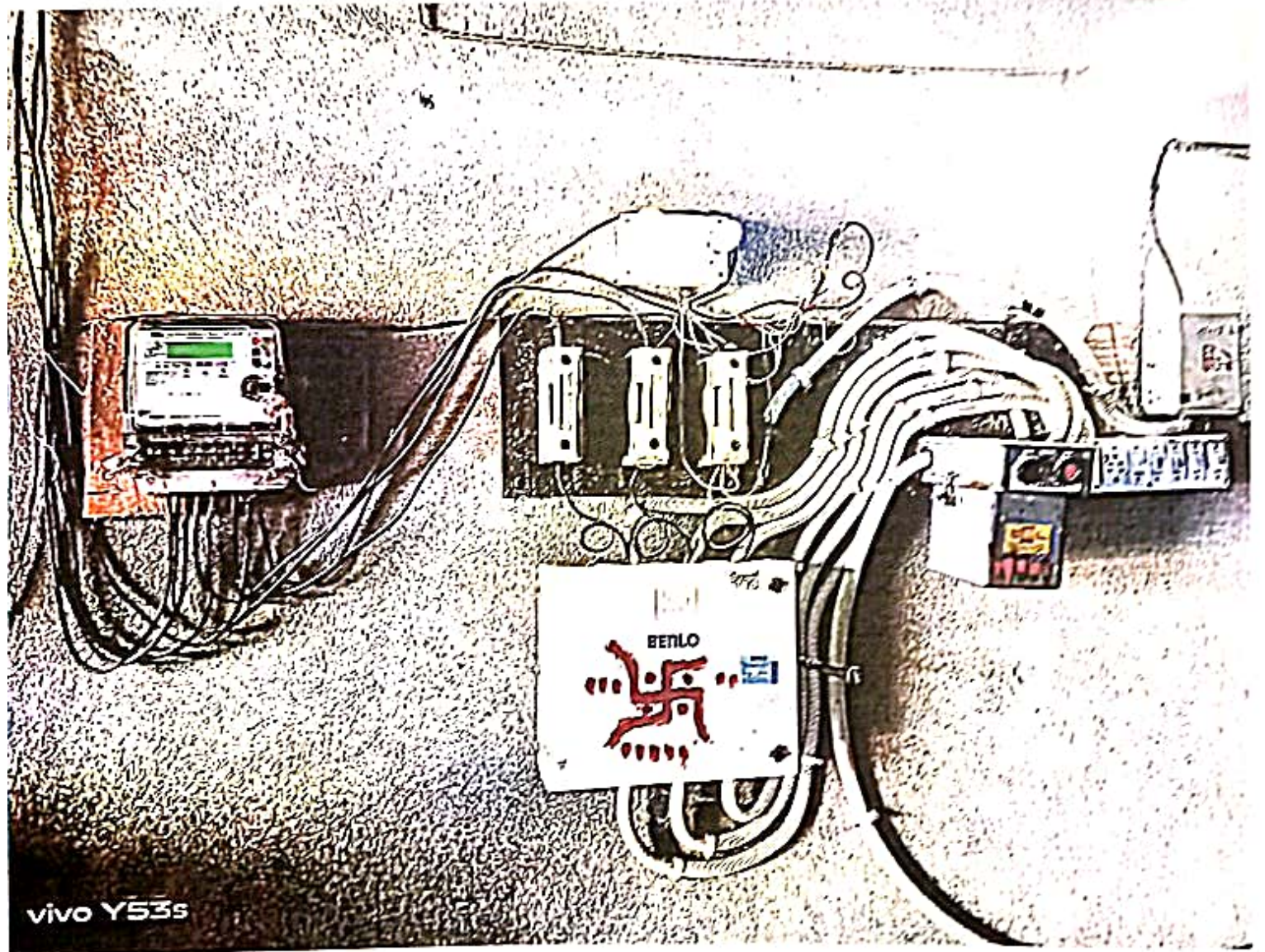
Receipt No: 611210021193
Transaction No: 650463260924010003
Pay Mode: Cash
Pay Date: 26/09/2014 11:08:26 AM
Account Id : 61234097200
Consumer Id: SRS111S0025
Name: BISHAGULLI HONDAL, S/O HANDELA HONDAL HA
NA
Bill Amount: 3255
Paid Amount : Rs.3200
(Three thousand Two hundred Only)

Sec Key: M&Ls
Drawn By: Operator

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THANKS YOU FOR USING JIVVI KIOSK

IN CASE OF NON PAYMENT OF TOTAL NET
PAYABLE AMOUNT BY DUE DATE DPS WILL
BE APPLICABLE AND ELECTRICITY
CONNECTION MAY BE DISCONNECTED
IF ALREADY PAID, PLEASE IGNORE





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Y536



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